

# High Court of Judicature at Allahabad

Allahabad – 211001  
Uttar Pradesh, India.  
<http://www.allahabadhighcourt.in>

## Tender Notice No. - CC-02/2012

**Tender Document**  
**for**  
**Supply and installation of Servers, Storage, Backup and**  
**Infrastructure Items; Oracle Softwares and Networking Equipments &**  
**Softwares**

***Issued By –***

Registrar General,  
High Court, Allahabad.

Form Serial No.: \_\_\_\_\_

Signature of Issuing Officer: \_\_\_\_\_

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## SECTION – I: Notice Inviting Tender

Sealed tenders are invited from reputed Original computer hardware manufacturers/their authorized dealers only for the supply, installation and commissioning of items mentioned below (details mentioned in Section – III): Schedule of Requirement for the High Court, Allahabad and its Bench at Lucknow. Selected vendor will be required to supply, install, and configure Hardware/Software items as per the requirement of Allahabad High Court.

### Quantity and Earnest Money Deposit (EMD) for items as mentioned in Section –III

Schedule No.	Sl. No.	Items	Quantity	EMD Amount (in Rs.)
Schedule – I	1(a)	Servers (Quad or Six Core Processor)	4	3,60,000
	1(b)	LTO-5 Backup Device for 1(a)	2	
	1(c)	Flash IO Storage Cards for 1(a)	2	
	1(d)	Operating System for Servers in 1(a).	2	
	2(a)	Storage Area Network	1	
	2(b)	SAN Switch	2	
	2(c)	Host Bus Adapter	4	
	2(d)	Disk to Disk Backup System	1	
	3(a)	Racks	2	
	3(b)	KVM Switch	2	
	3(c)	Server Console	2	
	3(d)	Data Centre Switch	1	
	Schedule – II	4(a)	Oracle Database 11gR2 Enterprise Ed. (CPU License)	
4(b)		Oracle Secure Backup (Tape License)	2,3 or 4	
4(c)		Oracle Linux 5.5 for Servers in 1(a).	2	
Schedule – III	5(a)	Unified Threat Management (Two Appliances)	1+1	60,000
	5(b)	Router	1	
	5(c)	Layer – 3 Switch	1	
	5(d)	Layer – 2 Switch	2	
	5(e)	Network Management Software	1	

### Important Dates: -

Pre-bid Meeting	March 14, 2012 2:30 p.m.
Last Date and time for submission of bids	March 21, 2012 2:30 p.m.
Date of opening of “Terms and Conditions” and “Technical Bid”	March 21, 2012 4:30 p.m.
Presentation/Demonstrations by short-listed bidders	March 22-24, 2012
Date of Opening of “Financial Bid”	March 26, 2012 4:30 p.m.

Venue: - Computer Centre, High Court, Allahabad.

**Tender Document Fee (Non-refundable) Rs.1000.00 (Rupees One Thousand Only)**

## **SECTION – II: Terms and Conditions**

### **1. DEFINITIONS**

1(i) “Purchaser” means High Court of Judicature at Allahabad and Its Bench at Lucknow.

1(ii). “The Tenderer or Bidder” means an individual or the firm who participates in this tender.

1(iii) “The Goods/Services” means all the hardware, softwares, licenses, and services under the bid.

1(iv) “Letter of Intent” means the written communication to the successful bidder of the intention of the Purchaser of the goods/services as per the purchase order read with the bid document.

1(vi) “Purchase Order” means the written order signed by the Purchaser for the purchase of goods/services after the Letter of Intent has been accepted by the successful bidder. It shall include all the attachment and appendices thereto and all the documents incorporated by the reference therein.

1(vii). The records, terms and expressions not significantly defined herein or in the bid documents shall have same meaning assigned to them in the Indian Sale of Goods Act, 1930 or the Indian Contract Act, 1872 or the General Clause Act, 1897 as the case may be. The headnotes are for guidance only and shall not affect the interpretation or construction of any provision thereof and in the bid document.

### **2. ELIGIBILITY TO BID**

2(i) The bidder should be a reputed OEM or a dealer of the OEM or System Integrator (SI). Indian reputed SI and having valid MOU with OEMs will only be eligible in this tender. The MOU agreement must indicate the commitment of OEM for meeting all the contractual obligations and shall be required to be submitted (*to be submitted in Technical Bid envelope*) at the time of bid.

2(ii). The relevant experience of OEM/bidder will be considered for eligibility. The OEM/bidder should have supplied at least 75% of the quantity of items specified in the tender in a single order within last two years to qualify experience criterion (proof must be submitted in General Terms & Conditions envelope).

2(iii). It is compulsory to bid for all items for any particular schedule.

2(iv). The bidder can bid for any number of schedules mentioned in the “Schedule of Requirements” in Section - III.

2(v). The bidder is not black listed by Government of Uttar Pradesh or by Government of India.

### **3. COST OF BIDDING**

3(i) The bidder shall bear all the costs associated with the preparation and submission of his bid(s). The Purchaser, in no case, will be responsible or liable for any cost(s), regardless of the conduct of the process.

#### **4. THE BID DOCUMENT**

4(i) The bid document can be obtained from Computer Centre, High Court, Allahabad on deposit of Rs.1000.00 (Rupees One Thousand only) as bid document fee at the Cash Counter, High Court, Allahabad.

4(ii) The bid document is also available on the web site <http://www.allahabadhighcourt.in> to enable the bidders to use this document for submitting their bids in High Court, Allahabad against the tender notice. The bidders who will submit their bids on downloaded bid documents, will submit bid document fee of Rs. 1000 (Rupees One Thousand only) in the form of account payee Bank Draft payable on any branch of nationalized bank at Allahabad in favor of "Registrar General, High Court, Allahabad"

4(iii) This tender document fee of Rs.1000.00 will be non-refundable to the bidders. In case of any ambiguity, the original tender document available in High Court, Allahabad or on the web site shall be treated as final tender document.

4(iv) The tenders submitted on downloaded tender documents without enclosing tender document fee (non-refundable) of Rs.1000.00 (Rupees One Thousand Only) in the form of Bank Draft shall not be accepted and will be summarily rejected.

4(v) The bidding procedure, terms & conditions of the contract and the goods/services proposed to be purchased are described in the bid document, which comprise the following:

- Section-I: Notice Inviting Tender*
- Section-II: Terms and Conditions.*
- Section-III: Schedule of Requirement*
- Section-IV: General Information*
- Section-V: Technical Bid.*
- Section-VI: Financial Bid.*

4(vi) The bidder shall examine all the forms, instructions, terms & conditions and specifications in the bid document. The failure to furnish all information required as per the bid document or submission of bids not substantively responsive to the bid document shall be at the bidder's own risk and liable to summary rejection.

#### **5. AMENDMENT TO THE BID DOCUMENT**

5(i) At any time, prior to the date of submission of bids, the Purchaser may, for any reason, whether at its own initiative or in response to a clarification requested by a prospective bidder, modify bid document by amendments.

#### **6. NOTIFICATION OF AMENDMENT IN THE BID**

6(i) The amendments to the bid document if any shall be published as a corrigendum on the website of High Court at <http://www.allahabadhighcourt.in>.

6(ii) In order to afford prospective bidders a reasonable time to take the amendment into account in preparing their bids, the purchaser may, at its discretion, extend the deadline for the submission of bids suitably.

#### **7. DOCUMENTS COMPRISING THE BID**

The bid prepared by the bidder shall comprise of "Terms & Conditions", "Technical Bid" and "Financial Bid" and should be submitted in three separate envelopes duly sealed and signed:

It shall have the following components:

- (i) Documentary evidence established in accordance with the clause 2 & 10 that the bidder is eligible to bid and is qualified to perform the contract if his bid is accepted. *(to be submitted in Terms and Conditions envelope)*.
- (ii) Bid security furnished in accordance with clause 12. *(to be submitted in Terms and Conditions Bid envelope)*
- (iii) Power-of-attorney as per clause 14(ii). *(to be submitted in Terms and Conditions envelope)*
- (iv) Permanent Account Number (PAN) received from Income Tax department. *(to be submitted in Terms and Condition envelope)*
- (v) Sales Tax Certificates (VAT, CST & MST). *(to be submitted in Terms and Condition envelope)*.
- (vi) General Information form as mentioned in Section IV *(to be submitted in Terms and Condition envelope)*.
- (vii) Affidavit that the bidder's firm has not been black listed from Government of U.P./Government of India *(to be submitted in Terms and Condition envelope)*.
- (viii) A Clause by Clause compliance as per clause 11(ii)(c) and other documents as per clause 11. *(to be submitted in Technical Bid envelope)*
- (ix) Technical Bid Form as per Section V. *(to be submitted in Technical Bid envelope)*
- (x) A bid form and price schedule completed in accordance with clause 8 & 9. *(to be submitted in Financial Bid envelope)*

## **8. BID FORM**

8(i) The bidder shall complete the General Information form in all respect. The Technical Bid form and Financial Bid for the appropriate Schedule of Requirement for which he is bidding complete in all respect as per section VI.

## **9. BID PRICES**

9(i) The bidder shall give the total composite price inclusive of all kinds of Levies & Taxes i.e. VAT/Sales Tax, Octroi/Entry Tax, Service tax & Excise, packing, forwarding, freight and insurance etc. The basic unit price and all other components of the price need to be individually indicated against the goods it proposes to supply under the contract as per the price schedule given in Section – VI. Prices of incidental services should also be quoted. The offer shall be firm in Indian Rupees. No Foreign exchange will be made available by the purchaser. The price comparison shall be based on total prices of items.

9(ii) Prices indicated in the Price schedule shall be entered in the following manner:  
(a). The Basic Unit price (Ex-Factory Price) of the goods, Excise duty, VAT/Sales Tax, Service Tax, Freight, Forwarding, Packing, Insurance and any other Levies/Charges/Octroi, already paid or payable by the supplier shall be quoted separately item wise.

(b). The supplier shall quote as per price schedule given in Section - VI for all the items given in schedule of requirement.

(c). It is mandatory to quote for all components of the price viz. Ex.Factory Price, Excise duty, Customs duty, VAT/Sales Tax, Service Tax, etc. The bidder cannot show second sale.

9(iii). The Basic Unit Price quoted by the bidder shall remain fixed during the entire period of Conveyance Deed and shall not be subject to variation on any account. A bid submitted with an adjustable price quotation will be treated as non-responsible and rejected.

9(iv). The prices quoted by the bidder shall be in detailed breakup to enable the Purchaser to arrive at the price of equipment/system offered.

9(iv). The price approved by the Purchaser for procurement will be inclusive of Levies and Taxes, Octroi/Entry Tax, packing, forwarding, freight and insurance as mentioned in para 9(i) above. Breakup in various heads like excise duty, VAT/sales tax, Service Tax, insurance, freight and other taxes paid/payable as per clause 9(ii)(a) is for the information of the purchaser and any change in these shall have no effect on price during the scheduled delivery period.

9(v) "DISCOUNT, if any, offered by the bidders shall not be considered unless specifically indicated in the price schedule. Bidders desiring to offer discount shall therefore modify their offers suitably while quoting and shall quote clearly net price taking all such factors like Discount, free supply, etc. into account".

9(vi) The Purchaser shall provide "D" Form for VAT/sales tax to the supplier and Form-32 for road permit.

#### **10. DOCUMENTS ESTABLISHING BIDDER'S ELIGIBILITY AND QUALIFICATION**

10(i) The bidder shall furnish, as part of the bid document establishing the bidder's eligibility, the following documents or whichever is required as per terms and conditions of bid document.

(a). Certificate of Incorporation.

(b). Article or Memorandum of Association or partnership deed or proprietorship deed as the case may be.

(c). Registration certificate from State Director of Industries or from Secretariat for Industrial Approval (SIA), Ministry of Industries, Government of India.

(d). Approval from Reserve Bank of India/ SIA in case of foreign collaboration, if applicable.

10(ii)

(a) The bidder shall furnish Annual Report and/ or a certificate from its bankers as evidence that he has financial capability to execute the Conveyance Deed.

(b) The bidder shall furnish documentary evidence about technical and production capability necessary to execute the Conveyance Deed.

10(iii) In order to enable the Purchaser to assess the provenness of the system offered, the bidder shall provide documentary evidence regarding the system being offered by him.

## **11. DOCUMENTS ESTABLISHING GOOD'S CONFORMITY TO BID DOCUMENT**

11(i) Pursuant to clause 7, the bidder shall furnish, as part of his/her (Technical) bid, documents establishing the conformity of his/her bid to the bid document of all goods and services which he/she proposes to supply under the contract.

11(ii) The documentary evidences of the "goods and services" conformity to the bid document may be, in the form of printed leaflets, literature, drawings, data etc. and the bidder shall furnish along with the Technical Bid as per the format mentioned in Section - V :

(a) A detailed description of goods with essential technical and performance characteristics;

(b) A list, giving full particulars including available sources and current prices of all spare parts, special tools etc. necessary for the proper and continuous functioning of the goods for a period of seven years following commencement of use of the goods by the purchaser, and

(c) A clause-by-clause compliance on the purchaser's Technical Specifications and Commercial Conditions demonstrating substantial responsiveness to the technical specifications and commercial conditions be mentioned in the format mentioned in Section – V. In case of deviations, a statement of the deviations and exception to the provision of the Technical Specifications and Commercial Conditions shall be given by the bidder. A bid without clause-by-clause compliance of the Technical specifications (Section-VI), Commercial Conditions (Section-III) and Special Conditions (Section-IV) shall not be considered.

11(iii) For the purpose of compliance to be furnished pursuant to the clause 11(ii)(c) above, the bidder shall note that the standards for the workmanship, material and equipment and reference to the brand names or catalogue number, designated by the Purchaser in its Technical specifications are intended to be descriptive only and not restrictive.

## **12. EARNEST MONEY DEPOSIT AS BID SECURITY, PERFORMANCE BANK GUARANTEE AND PAYMENT TERMS.**

12(i) Pursuant to clause 7, the bidder shall furnish, as part of his/her bid, Earnest Money Deposit as bid security of amount in Section – I against each item for which bid is being submitted. The bidders (small scale units), who are registered with National Small Scale Industries Corporation are also required to furnish the bid security.

12(ii) The bid security is required to protect the purchaser against the risk of bidder's conduct, which would warrant the forfeiture of bid security pursuant to clause 12(vii)

12(iii) The bid security shall be in the form of account payee Bank Draft payable on any branch of nationalized bank at Allahabad in favour of Registrar General, High Court, Allahabad and valid for six months in a separate sealed envelop marked "Earnest Money Deposit" inside the envelop marked "Terms and Conditions".

12(iv) The bid not secured in accordance with clause 12(i) & 12(iii) shall be rejected by the Purchaser being non-responsive at the bid opening stage.

12(v) The bid security of the unsuccessful bidder will be discharged/returned as promptly as possible after the expiry of the period of the bid validity prescribed by the purchaser pursuant to clause 13.

12(vi) The successful bidder's bid security will be discharged upon successful commissioning of items in his/her bid.

12(vii) The bid security may be forfeited:

(a) If the bidder withdraws his bid during the period of bid validity specified by the bidder in the bid form **or** if the bidder is not able to provide the consent of OEM for signing the tripartite agreement **or** if the bidder is not able to provide proper authorization from OEM of items for which the bid is being submitted **or**

(b) In the case of successful bidder, if the bidder fails:

(A) To sign the contract in accordance with clause 28 or

(B) To furnish performance security in accordance with clause 27.

(c) In the above cases, i.e. 12(vii) (a) & (b), the bidder will not be eligible to participate in the tender for same item for one year from the date of issue of Letter of Intent (LOI).

The bidder will not approach the court against the decision of the Purchaser in these cases.

12(viii) Within 7 days of the receipt of notification of award i.e. purchase order from the Purchaser, the successful Bidder shall furnish the performance security in the form of bank guarantee for an amount of 20% of the value of the equipment to be procured from State Bank of India or its associate banks or any nationalized bank of India or scheduled bank located in India in favour of Registrar General, High Court, Allahabad and valid for six months beyond the full warranty period from the date of successful commissioning of all the supplied items in the prescribed format. **In case of products/items with three years warranty**, at the end of each year for first two years, the performance bank guarantee of 6% amount shall be returned by the Purchaser and the bank guarantee of remaining 8% amount shall be returned after six months of the completion of Onsite Comprehensive warranty period of three years. **In case of products/items with five years warranty**, at the end of each year for first four years, the performance bank guarantee of 4% amount shall be returned by the Purchaser and the bank guarantee of remaining 4% amount shall be returned after six months of the completion of Onsite Comprehensive warranty period of five years. The successful bidder may submit bank guarantee accordingly.

12(ix) Payment for the items to be supplied by the bidder against the purchase order shall be made by Purchaser as follows: -

**80%** amount of the total order value will be paid to the bidder within 2 weeks of physical delivery against all the ordered items to the sites after their physical inspection at the office/factory of the bidder or physical inspection of all the items at site(s) by the team of technical experts sent by Purchaser satisfactorily and providing all the delivery challans duly signed and stamped by authorized representatives of user department and furnishing of the performance bank guarantee amount of total order value in favour

of Purchaser on the format prescribed by the Purchaser.

Remaining **20%** amount of the total order value will be released to the bidder within 2 weeks after satisfactory installation, testing and commissioning of all the supplied items at sites and imparting training to the users.

Payment shall be released on receipt of the original bills in triplicate complete in all respect and original delivery challans of all the items. No payment shall be released for part delivery of the hardware, software and other related accessories against the purchase order, except if action is taken vide clause 16.

### **13. PERIOD OF VALIDITY OF BIDS**

13(i) Bid shall remain valid for 90 days from the date of opening of bids prescribed by the purchaser pursuant to clause 19(i). A bid valid for a shorter period shall be rejected by the purchaser being non-responsible.

13(ii) In exceptional circumstances, the purchaser may request the consent of the bidder for an extension of the period of bid validity. The request and the response thereto shall be made in writing. The bid security provided under clause 12 shall also be suitably extended. A bidder accepting the request and granting extension will not be permitted to modify his bid.

### **14. FORMAT AND SIGNING OF BID**

14(i) Terms and Conditions, Technical Bid and Financial Bid shall be typed or printed and all the pages numbered consecutively and shall be signed by the bidder or a person or persons duly authorized to bind the bidder to the contract. The letter of authorization (in Terms and Conditions envelope) shall be indicated by written power-of-attorney accompanying the bid. All pages of the bid, except for un-amended printed literatures, shall be signed by the person or persons signing the bid. The bids submitted shall be sealed properly.

14(ii). The bid shall contain no interlineations, erasures or overwriting except as necessary to correct errors made by the bidder in which case such corrections shall be signed by the person or persons signing the bid.

### **15. SEALING AND MARKING OF BIDS.**

15(i) The bidder shall seal the Terms and Conditions, Technical Bid and the Financial Bid in separate (inner) envelopes. The three envelopes will further be sealed in an outer envelope. All the envelopes should be sealed separately by the personal seal and/or signature of the bidder.

15(ii) The bid should be submitted in following manner:

(a) The sealed envelop shall be addressed to Registrar General, High Court of Judicature at Allahabad and must reach Computer Centre (Near Marble Hall), High Court, Allahabad, Uttar Pradesh - 211001 on or before the last date and time of submission of bids.

(b) The envelope shall bear 'TENDER DOCUMENT (tender number) and the words 'DO NOT OPEN BEFORE' (due date and time).

(c) The inner and outer envelopes shall indicate the name and address of the bidders to enable the bid to be returned unopened in case it is declared 'late' or rejected.

(d) Tender may be sent by registered post or delivered in person on above mentioned address (address is given in clause 15(ii)(a) above). The responsibility for ensuring that the tenders are delivered in time would vest with the bidder. The purchaser shall not be responsible if the bids are delivered elsewhere.

(e) Bids delivered in person on the day of tender opening shall be delivered up to 14:30 hrs at the venue (address is given in clause 15(ii)(f) below) of the tender opening.

(f) Venue of the Tender opening: Tenders will be opened at Computer Centre, High Court, Allahabad, Uttar Pradesh - 211001 at 16:30 hrs on the due date. If due to administrative reason, the venue of bid opening is changed, it will be displayed prominently at Computer Centre, High Court, Allahabad and in the Web-Site of Allahabad High Court.

15(iii) If both the envelopes are not sealed and marked as required in clause 15(i) and 15(ii), the bid shall be rejected.

## **16. SUBMISSION OF BIDS**

16(i) Bids must be received by the Purchaser at the address specified in clause 15(ii)(f) not later than 14:30 hrs on due date.

16(ii) The purchaser may, at its discretion, extend this deadline for the submission of bids by amending the bid document in accordance with clause 6 in which case all rights and obligations of the purchaser and bidders previously subject to the deadline will thereafter be subjected to the deadline as extended.

16(iii) The bidder shall submit his bid offer against a set of bid document purchased by him for all or some of the schedules in Schedules of Requirement mentioned in Section - III of the bid document. Bidder may include alternate offer, for all the schedules or some of the schedules as mentioned in schedules of requirements in the same bid. However, not more than one independent and complete offer shall be permitted from the same bidder.

16(iv) All the items mentioned in a particular schedule in Section - III in Schedules of Requirement has to be quoted for.

## **17. LATE BIDS**

Any bid received by the purchaser after the deadline for submission of bids prescribed by the purchaser pursuant to clause 16, shall be rejected and returned unopened to the bidder.

## **18. MODIFICATION AND WITHDRAWAL OF BIDS**

18(i) The bidder may modify or withdraw his bid after submission provided that the written notice of the modification or withdrawal is received by the purchaser prior to the deadline prescribed for submission of bids.

18(ii) The bidder's modification or withdrawal notice shall be prepared, sealed, marked and dispatched as required in the case of bid submission in accordance with the provision of clause 15. A withdrawal notice may also be sent by FAX but followed by a signed confirmation copy by post not later than the deadline for submission of bids.

18(iii) Subject to clause 20, no bid shall be modified subsequent to the deadline for submission of bids.

## **19. OPENING OF BIDS BY PURCHASER**

19(i) The purchaser shall open bids in the presence of bidders or their authorized representatives who chose to attend, on due date. The bidder's representatives, who are present shall sign in an attendance register. Authority letter to this effect shall be submitted by the bidders before they are allowed to participate in bid opening.

19(ii) A maximum of two representatives of any bidder shall be authorized and permitted to attend the bid opening.

19(iii) The bidder's names, technical bid, financial bid, modifications, bid withdrawals and such other details as the purchaser, at its discretion, may consider appropriate will be announced at the time of opening.

19(iv) The date fixed for opening of bids, if subsequently declared as holiday by the Purchaser, the revised date of schedule will be notified. However, in absence of such notification, the bids will be opened on next working day, time and venue remaining unaltered.

19(v) Terms and Conditions envelop and then Technical Bid envelopes for the bidders who have accepted Terms and Conditions will be opened on 21<sup>st</sup> March, 2012 4:30 p.m.

19(vi) The Financial Bid envelopes of only technically qualified bidders will be opened on 26<sup>th</sup> March, 2012 4:30 p.m..

## **20. CLARIFICATION OF BIDS**

To assist in the examination, evaluation and comparison of bids, the purchaser may, at its discretion ask the bidder for the clarification of its bid. The request for the clarification can be in oral or in writing and the response shall be in writing only. However, no post bid clarification at the initiative of the bidder shall be entertained.

## **21. PRELIMINARY EVALUATION**

21(i) Purchaser shall evaluate the bids to determine whether they are complete, whether any computational errors have been made, whether required sureties have been furnished, whether the documents have been properly signed and whether the bids are generally in order.

21(ii) Arithmetical errors shall be rectified on the following basis. If there is a discrepancy between the unit price and total price that is obtained by multiplying the unit price and quantity, the unit price shall prevail and the total price shall be corrected by the purchaser. If there is a discrepancy between words and figures, the amount in words shall prevail. If the supplier does not accept the correction of the errors, his bid shall be rejected.

21(iii) Prior to the detailed evaluation pursuant to clause 22, the Purchaser will determine the substantial responsiveness of each bid to the bid document. For purposes of these clauses, a substantially responsive bid is one which confirms to all the terms and conditions of the bid document without material deviations. The purchaser's determination of bid's responsiveness shall be based on the contents of the bid itself without recourse to extrinsic evidence.

21(iv) A bid determined as substantially non-responsive will be rejected by the purchaser and shall not subsequent to the bid opening be made responsive by the bidder by correction of the non-conformity.

21(v) The purchaser may waive any minor infirmity or non-conformity or irregularity in a bid which doesn't constitute a material deviation, provided such waiver doesn't prejudice or effect the relative ranking of any bidder.

21(vi) The purchaser reserves the right to see demonstration of goods and services quoted in the bids.

## **22. EVALUATION AND COMPARISON OF SUBSTANTIALLY RESPONSIVE BIDS**

22(i) The purchaser shall evaluate in detail and compare the bids previously determined to be substantially responsive pursuant to clause 21.

22(ii) The evaluation and comparison of responsive bids shall be done on the composite price of the goods offered, inclusive of all kinds of Levies & Taxes i.e. Sales tax & Excise duty, Octroi/Entry tax, Service Tax, packing, forwarding, freight and insurance etc. as indicated in column 15 of the Price Schedule in Section-VII, Part-II of the bid document.

22(iii) Technical specifications of the Goods/Services and the leaflets/supporting document enclosed to confirm them.

22(iv) Bidder's turnover in last three years.

22(v) Bidder's installation base and After Sales Service support at Allahabad and Uttar Pradesh.

22(vi) For uniform comparative analysis, MNC & Indigenous brands can be compared separately.

22(vii) Weightage may be given to the bidders offering additional bundled softwares along with the computers, if all other parameters of technical evaluation are equal.

## **23. CONTACTING THE PURCHASER**

23(i) Subject to clause 20, no bidder shall try to influence the Purchaser on any matter relating to its bid, from the time of the bid opening till the time the contract is awarded.

23(ii) Any undue effort by a bidder to modify his bid or influence the purchaser in the purchaser's bid evaluation, bid comparison or contract award decision shall result in the rejection of the bid.

#### **24. PLACEMENT OF ORDER**

The Purchaser shall consider placement of orders for commercial supplies only on those eligible bidders whose offers have been found technically, commercially and financially acceptable and whose goods have been type approved/ validated by the purchaser. The purchaser reserves the right to counter offer price(s) against price(s) quoted by any bidder.

#### **25. PURCHASER'S RIGHT TO VARY QUANTITIES**

25(i) The Purchaser will have the right to increase or decrease the quantity of goods and services specified in the schedule of requirements without any change in the unit price or other terms and conditions at the time of award of contract.

25(ii) In exceptional situation where the requirement is of an emergent nature and it is necessary to ensure continued supplied from the existing vendors, the purchaser reserves the right to place repeat order up to 50% of the quantities of goods and services contained in the running tender/ contract within a period of twelve months from the date of acceptance of 1st LOI at the same rate or a rate negotiated (downwardly) with the existing vendors considering the reasonability of rates based on prevailing market conditions and the impact of reduction in duties and taxes etc.

#### **26. PURCHASER'S RIGHT TO ACCEPT ANY BID AND TO REJECT ANY OR ALL BIDS**

The Purchaser reserves the right to accept or reject any bid, and to annul the bidding process and reject all bids, at any time prior to the award of the contract without assigning any reason whatsoever and without thereby incurring any liability to the affected bidder or bidders on the grounds of purchaser's action.

#### **27. ISSUE OF LETTER OF INTENT (LOI)**

27(i) The issue of an LOI shall constitute the intention of the purchaser to enter into contract with the bidder.

27(ii) The bidder shall within 7 days of issue of the LOI, give his acceptance (by signing each page of LOI) along with performance security in conformity with Appendix – I provided with the bid document.

#### **28. SIGNING OF CONTRACT**

28(i) The issue of Purchase Order shall constitute the award of contract on the bidder.

28(ii) Upon the successful bidder furnishing performance security pursuant to clause 27, the Purchaser shall discharge the bid security in pursuant to clause 12.

#### **29. ANNULMENT OF AWARD**

Failure of the successful bidder to comply with the requirement of clause 28 shall constitute sufficient ground for the annulment of the award and the forfeiture of the bid security in which event the purchaser may make the award to any other bidder at the discretion of the purchaser or call for new bids.

### **30. QUALITY ASSURANCE REQUIREMENTS**

The supplier shall have Quality Management System supported and evidenced by the following:

- A Quality Policy.
- A management representative with authority and responsibility for fulfilling QA requirements and for interfacing the purchaser in the matters of Quality.
- Procedure for controlling design/production engineering, materials, choice of components/vendors, manufacturing and packaging process for supplying quality products.
- System of Inward Good inspection as mentioned in clause 34.
- System to calibrate and maintain required measuring and test equipment.
- System for tracing the cause for non-conformance (trace ability) and segregating product which don't conform to specifications.
- Configuration management and change-control mechanism.
- A quality plan for the product.
- Periodical internal quality audits.
- A 'Quality Manual' detailing the above Or infrastructure assessment certificate and Type Approval Certificate issued by "TEC" shall be furnished.

### **31. SUMMARY REJECTION OF BIDS**

While all the conditions specified in the bid document are critical and are to be complied, special attention of bidder is invited to the following clauses of the bid document. Non-compliance of any one of which shall result in out right rejection of the bid.

31(i) Clause 15(i) of Section-II: The bids will be recorded/returned unopened if covers are not properly sealed with 'PERSONAL SEAL' and/or signature of the bidder.

31(ii) Clauses 12(i), 12(ii) & 13(i) of Section-II: The bids will be rejected at opening stage if bid security is not submitted as per clauses 12(i) & 12(ii) and bid validity is less than the period prescribed in clause 13(i) mentioned above.

31(iii) Clause 2 & 10 of Section-II: If the eligibility condition as per clause 2 of Section-II is not met and/or documents prescribed to establish the eligibility as per clause 10 of Section-II are not enclosed, the bids will be rejected without further evaluation.

31(iv) Clause 11.2 (c) of Section-II: If clause-by-clause compliance and deviation statements as prescribed are not given, the bid will be rejected at the stage of

primary evaluation. In case of no deviations, a statement to that effect must be given.

31(v) Section-IV, Section-V & Section-VI, Technical Specifications: Compliance if given using ambiguous words like "Noted", "Understood", "Noted & Understood" shall not be accepted as complied. Mere "Complied" will also be not sufficient, the specification of the parameter of the quoted items/products should be given and reference to the enclosed documents showing compliances must be given.

31(vi) Section-VI, Price Schedule: Prices are not filled in as prescribed in price schedule.

31(vii) Section-II clause 9(v) on discount which is reproduced below:

"Discount, if any, offered by the bidder shall not be considered unless specifically indicated in the price schedule. Bidders desiring to offer discount shall therefore modify their offer suitably while quoting and shall quote clearly net price taking all such factors like Discount, free supply etc. into account".

### **32. DISQUALIFICATION FOR HABITUAL DEFAULTER**

Purchaser reserves the right to disqualify the supplier for a suitable period who habitually failed to supply the equipment in time. Further, the suppliers whose equipment do not perform satisfactory in the field in accordance with the specifications may also be disqualified for a suitable period as decided by the purchaser.

### **33. BLACKLISTING OF DEFAULTING BIDDER**

Purchaser reserves the right to blacklist a bidder for a suitable period in case he fails to honor his bid without sufficient grounds.

### **34. PRE-DISPATCH INSPECTION AND ACCEPTANCE TEST**

34(i) Pre-Dispatch Inspection of all the ordered items (hardware/software) shall be carried out by a team of technical experts at the manufacturing plant/ wherever situated in India or at local office of the Bidder at Allahabad prior to delivery of the items at respective sites. Acceptance will be conducted by team of technical experts sent by Purchaser in presence of the Bidder on all the ordered items to ascertain that the items to be delivered are as per ordered technical specifications and of the acceptable quality. A set of all the diagnostic tools and techniques to test Computers, other items and softwares shall be provided by the Bidder to the team of technical experts sent by Purchaser along with the physical inspection and testing schedule prior to inviting Purchaser for inspection and testing of the items at the Bidder's office/factory. The items must be as per ordered technical specifications or higher technical specifications only. No incomplete systems will be accepted under any circumstances. The systems should also contain same subsystems (brand/make) as quoted in the tender. It shall be the exclusive responsibility of the Bidder to provide appropriate device drivers alongwith the systems. Failure to fulfill any of above mentioned conditions will lead to the rejection of the items during inspection and acceptance testing of the items. The items which will be inspected and accepted during Pre-Dispatch Inspection by the team of technical experts sent by Purchaser shall be packed by the Bidder and the representatives of Purchaser will put a unique number, their seal and signature on each of the packet. The Bidder will deliver the sealed packets to the respective sites after pre dispatch inspection. The Bidder will make all the arrangements for lodging, fooding & local transportation etc. of

the team members (team of technical experts sent by Purchaser) during Pre-Dispatch Inspection of the items at the Bidder's cost.

34(ii) If at any stage during Pre-Dispatch Inspection, it is found that computers, softwares and other related items are not ready or not of acceptable quality, Purchaser reserves the right to cancel the Purchase Order and forfeit the Earnest Money Deposit.

34(iii) Acceptance Test of all the items shall be conducted after delivery of same at High Court, Allahabad and fulfillment of all requirements as per the Terms and Conditions of the Conveyance Deed to ensure that items are same which were inspected before dispatch: are as per technical specifications mentioned in Purchase Order and or delivered in good working condition.

### **35. DELIVERY, INSTALLATION & COMMISSIONING OF ITEMS**

34(i) The delivery of servers, softwares, networking equipments and other related items to be ordered shall be made by the bidder within 6 weeks from the date of issue of the purchase order by Purchaser to the bidder. All the deliveries should be on CIF basis. If any loss or damage occurs in transit then it will be the responsibility of the bidder to make good the loss, within the time stipulated in the tender/purchase order for installation. The bidder may take necessary action to claim the insurance money, for the item(s) lost/damaged during transit, from insurance Company at his own level.

34(ii) All the items to be supplied should be new, of good quality and standard and as per the technical specifications mentioned in technical bid document.

34(iii) The bidder will provide operational manuals, OEM documents for peripherals, set of diagnostics to test all the sub-systems etc. along with the servers, softwares, networking equipments and other related items. All the softwares should be supplied along with the media, manuals and requisite licenses.

(iv) The installation of all the items in the High Court, Allahabad will have to be completed satisfactorily within twelve weeks from the date of issue of the purchase order by Purchaser to the bidder failing which the Purchase Order may be cancelled.

### **36. COMPENSATION**

36(i) If delivery/installation of the items is not made within above stipulated period, the compensation will be payable for non-adherence to the committed delivery/installation schedules by the bidder to Purchase as follows: -

0.5% of the total order value per week of delay in delivery of computers, other items & softwares subject to maximum of 5.0% of total order value.

0.5% of the total order value per week of delay attributable to bidder in installation of all the items subject to a maximum of 5.0% of total order value.

36(ii) Purchaser reserves the right to cancel the total/part purchase order, if the delivery gets delayed more than 4 weeks from the stipulated period of 6 weeks given in the Purchase Order. Penalty as mentioned in clause 36(i) above shall however be applicable even if the order is cancelled in part or full. Purchaser shall have no responsibility what-so-ever for any damages sustained by the bidder due to cancellation of the purchase order. In such case, the earnest money deposited by the bidder in Purchaser shall be forfeited in full.

36(iii) Purchaser reserves the right to reject any items supplied against the purchase order, if found not working satisfactorily at the time of installation at site(s). The rejected items, if any, shall have to be taken back and replaced by good quality items forthwith at the cost of the supplier. No payment will be made for the rejected item(s).

36(iv) If the installation of the items at site gets delayed from the stipulated period given above and to be given in the Purchase Order, then Purchaser reserves the right to forfeit the earnest money deposited by the bidder in Purchaser and the balance payment, if any, due to the supplier for the items supplied against the purchase order shall be forfeited.

36(v) If site is not ready, then the items will be shifted from the place of delivery to the place of installation and installed within a week's time by the bidder at the site(s) to be identified and informed by user department.

### **37. JURISDICTION**

All disputes are subject to Allahabad Civil Court Jurisdiction.

### **DECLARATION BY THE BIDDER**

It is hereby declared that I/We the undersigned, have read and examined all the terms and conditions etc. of the tender document for which I/We have signed and submitted the tender under proper lawful Power of Attorney. It is also certified that all the terms and conditions of the tender document are fully acceptable to me/us and I/We will abide by all the clauses from serial no. 1 to 37. This is also certified that I/We/our principal manufacturing firm has no objection in signing the purchase contract if the opportunity for the supply of the items against this tender is given to me/us.

Date:

Signature:

Address:

Name:

Designation:  
On behalf of:

(Company Seal)

## Section III: Schedule of Requirement

### Schedule I: Server, Storage, Backup and Infrastructure Items

#### Part – 1 : Server and Related Items

#### 1(a). Server (All the options have to be quoted) (Quantity – 4 Nos.)

##### (i) Quad Core Server (Option – 1)

Parameters	Specification
No. of Processors	2
Processor Model	Intel E7520(Clock Speed 1.866 Ghz) or better
Processor QPI Speed	4.8 GT/s or higher
Processor L3 Cache	18 MB or higher
Chipset	Intel 7500 with 6.4 GT/s or higher
Memory Required	512 GB in 16 GB Modules with PC3-10600E DDR3 or higher
Memory Expandability	2 TB
Memory Reliability, Availability and Serviceability Features	DIMM isolation, Advanced ECC, Double Device Data Correction, Online spare, Mirrored memory, Memory Lockstep Mode
DIMM slots	Atleast 64
Disk Specifications	8 Nos. Hot Plug 2.5" SAS-2(6 Gb/s) with 900GB or higher and having rotational speed of 10,000 RPM or higher
RAID Controller	SAS-2 (6 Gb/s) Disk Array Controllers with 1 GB Flash-backed Write Cache with battery backup on PCI Express 2.0 x8 slot and supporting RAID levels 0,1,5, 6, 10, 50 and 60. The controller should support online hot spare.
Disk Bays	Hot Plug capable at least 8 Disk Bays supporting SAS-2 2.5" inch disks mentioned above.
Power Supply	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
Cooling	N+1 Hot Plug system fans
Network	3 Nos. 1 Gigabit Ethernet controller with TCP/IP off-load engine and 1 No. dual port 10 Gigabit Ethernet ports with iSCSI, FCoE and TCP off-load engine ( with Hot-pluggable, Small Form Factor Pluggable Plus (SFP+) 10GBase-SR for LC connector populated in all the ports with dust caps on it alongwith four 15m premium 50/125 OM3 fiber LC-LC patch cable)
Graphics Card	Internal with 8 MB or higher dedicated memory.
Expansion slots	No. of PCI Express slots (having specification 2.0 or higher) - atleast two x4 slots, four x8 slots and one x16 slot
I/O Ports	8 Nos. USB 2.0(2 in front, 4 in rear and 2 internal), 3 RJ45 Port and 4 SFP+ ports.
DVD Drive	Internal DVD Writer with 16X write speed or higher
Form Factor	Rack height in 4U or less

<b>Server Management Software</b>	Web based having the following features: - <ul style="list-style-type: none"> <li>• IPMI ver 2.0 or higher implementation with a dedicated network interface for out-of-band management.</li> <li>• Support Remote Access &amp; Remote monitoring</li> <li>• Server trouble shooting</li> <li>• Health Indicator and Corrective Action including Auto Mated Power Cycling</li> <li>• Raid Array Diagnostic Tool with ability to view Disc status and array status with pre-failure warning capability.</li> </ul>
<b>Certification</b>	Red Hat Enterprise Linux 5 & 6 (for both x86 and AMD 64/EM64T architectures), SUSE Enterprise Linux 10 & 11 (for both x86 and AMD 64/EM64T architectures), Oracle Linux 5 & 6 (for both x86 and AMD 64/EM64T architectures), Microsoft Windows Server 2003 & 2008(for both x86 and AMD 64/EM64T architectures), ACPI 2.0. Compliant, PCIE 2.0 Compliant, PXE Support, WOL Support, Physical Address Extension (PAE) Support, USB 2.0 Support, ISO 9001, 14001, MAIT
<b>Warranty</b>	3 years comprehensive on-site warranty.

**(ii) Six Core Server (Option – 2)**

<b>Parameters</b>	<b>Specification</b>
<b>No. of Processors</b>	2
<b>Processor Model</b>	Intel E7-4807(Clock Speed 1.8 Ghz) or better
<b>Processor QPI Speed</b>	4.8 GT/s or higher
<b>Processor L3 Cache</b>	18 MB or higher
<b>Chipset</b>	Intel 7500 with 6.4 GT/s or higher
<b>Memory Required</b>	512 GB in 16 GB Modules with PC3-10600E DDR3 or higher
<b>Memory Expandability</b>	2 TB
<b>Memory Reliability, Availability and Serviceability Features</b>	DIMM isolation, Advanced ECC, Double Device Data Correction, Online spare, Mirrored memory, Memory Lockstep Mode
<b>DIMM slots</b>	Atleast 64
<b>Disk Specifications</b>	8 Nos. Hot Plug 2.5" SAS-2 with 900GB or higher and having rotational speed of 10,000 RPM or higher
<b>RAID Controller</b>	SAS Disk Array Controllers with 1 GB Flash-backed Write Cache with battery backup on PCI Express 2.0 x8 slot and supporting RAID levels 0,1,5, 6, 10, 50 and 60. The controller should support online hot spare.
<b>Disk Bays</b>	Hot Plug capable at least 8 Disk Bays supporting SAS-2 2.5" inch disks mentioned above.
<b>Power Supply</b>	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
<b>Cooling</b>	N+1 Hot Plug fans
<b>Network</b>	3 Nos. 1 Gigabit Ethernet controller with TCP/IP off-load engine and 1 Nos. dual port 10 Gigabit Ethernet ports with iSCSI, FCoE and TCP off-load engine ( with Hot-pluggable, Small Form Factor Pluggable Plus (SFP+) 10GBase-SR for LC connector populated in all the ports with dust caps on it along with four 15m premium 50/125 OM3 fiber LC-LC patch cable)
<b>Graphics Card</b>	Internal with 8 MB or higher dedicated memory.
<b>Expansion slots</b>	No. of PCI Express slots (having specification 2.0 or higher) - atleast two x4 slots, four x8 slots and one x16 slot
<b>I/O Ports</b>	8 Nos. USB 2.0(2 in front, 4 in rear and 2 internal), 3 RJ45 Port and 4 SFP+ ports.

<b>DVD Drive</b>	Internal DVD Writer with 16X write speed or higher
<b>Server Management Software</b>	Web based having the following features: - <ul style="list-style-type: none"> <li>• IPMI ver 2.0 or higher implementation with a dedicated network interface for out-of-band management.</li> <li>• Support Remote Access &amp; Remote monitoring</li> <li>• Server trouble shooting</li> <li>• Health Indicator and Corrective Action including Auto Mated Power Cycling</li> <li>• Raid Array Diagnostic Tool with ability to view Disc status and array status with pre-failure warning capability.</li> </ul>
<b>Certification</b>	Red Hat Enterprise Linux 5 & 6 (for both x86 and AMD 64/EM64T architectures), SUSE Enterprise Linux 10 & 11 (for both x86 and AMD 64/EM64T architectures), Oracle Linux 5 & 6 (for both x86 and AMD 64/EM64T architectures), Microsoft Windows Server 2003 & 2008(for both x86 and AMD 64/EM64T architectures), ACPI 2.0. Compliant, PCIE 2.0 Compliant, PXE Support, WOL Support, Physical Address Extension (PAE) Support, USB 2.0 Support, ISO 9001, 14001, MAIT
<b>Warranty</b>	3 years comprehensive on-site warranty.

**1(b). Server Backup Device (Quantity – 2 Nos.)**

<b>Specification</b>	Internal or External Ultrium LTO-5 Drive (compatible with Item No. 1(a)) with software tool displaying life and health information, drive utilization, operational information and characteristics notification of media and drive alongwith 2 Nos. 1.5 OEM Data cartridge and 2 Nos. Cleaning Cartridge
<b>Compatibility</b>	The Device should be compatible with server quoted in 1(a).
<b>Warranty</b>	3 years comprehensive on-site warranty.

**1(c). Flash IO Storage Cards (Quantity – 2 Nos.)**

<b>Parameters</b>	<b>Specification</b>
<b>Technology</b>	NAND Flash Single Level Cell (SLC)
<b>Capacity</b>	320 GB or higher
<b>Data Integrity</b>	Advanced ECC
<b>Server Bus Interface</b>	PCI Express x4 or x8 slot
<b>Operating System Support</b>	64-Bit Red Hat Enterprise Linux 5 & 6, Suse Linux Enterprise Server 10 & 11, Microsoft Server 2003,2008 & 2008 R2
<b>Compatibility</b>	The Card should be compatible with server quoted in 1(a).
<b>Warranty</b>	3 years comprehensive on-site warranty.

**1(d). Operating System for Servers (1(a)) (Quantity – 2 Nos.)**

<b>Operating System</b>	Red Hat Enterprise Linux 6 for Server
<b>Media</b>	Media for x86 and x86_64 platforms
<b>Warranty &amp; Support</b>	3 years Standard Subscription for 2-Sever Sockets and 1 Virtual Guest

**Part – 2 : Storage and Allied items**

**2(a). Storage Area Network (Quantity – 1 No.)**

<b>Parameters</b>		<b>Specification</b>
<b>Manufacturer</b>		Dell, EMC, Hitachi, HP, IBM, Netapp, Oracle
<b>Technology</b>		Unified Storage System
<b>Block Component System</b>	<b>Storage Protocols Supported</b>	FC, FCoE, iSCSI
	<b>SAN features</b>	<ul style="list-style-type: none"> <li>• Rackmountable</li> <li>• No single-point-of-failure</li> <li>• Redundant, hot-pluggable components</li> <li>• Simple non-destructive firmware upgradeability</li> </ul>
	<b>Controller</b>	2 Nos. Host based controller for redundancy & high availability with atleast four 8 Gbps fibre channel ports and atleast four 10 GbE per controller for iSCSI.
	<b>Cache Memory</b>	Minimum 8GB Cache per controller, battery backed up for minimum 96 hours or cache destages to hard disk in case of power failure. Cache should be mirrored across controllers for high availability.
	<b>Standby Power</b>	Standby power unit to support both controller cache destaging to disks.
	<b>Host Port Speed</b>	8 Gb/s or higher for FC protocol and 10 GbE or higher for iSCSI and FCoE protocols
	<b>Host Connectivity</b>	Fibre Channel, iSCSI, FCoE, and Direct Connect Fibre Channel
	<b>Enclosure Options</b>	Atleast 12 Nos. supporting 3.5" LFF Drives and 25 Nos. supporting 2.5" SFF Drives per enclosure. The enclosures should support SAS-2 and Flash Drives. Atleast 8 enclosures should be attachable to the system.
	<b>HDD Bays Required</b>	Atleast 24 Nos. Dual Port Hot Plug 3.5" LFF supporting SAS-2 (6 Gb/s) and Flash Disk Drives
	<b>Hard Disks Required</b>	18 Nos. LFF SAS-2 (6 Gb/s) Dual Port Hot Plug 600GB 15K rpm or better Hard Disk Drives and 6 Nos. 200 GB LFF SSD Drives with 6 Gb/s SAS-2 interface or better.
	<b>Hot Pluggable Drives Support</b>	Atleast 96 LFF 3.5" Drives should be supported
	<b>Maximum Raw Capacity</b>	Atleast 250 TB
	<b>RAID Support</b>	0,1,10,5 and 6
	<b>Device Connectivity</b>	Redundant SAS lanes from each controller to each SAS drive enclosure for redundant paths to dual drive lanes
	<b>Hot Spare</b>	Should Support Local and Global Hot Sparing feature
	<b>Virtual Disk Support</b>	Block level disk virtualization should be supported in the SAN system.
	<b>Hosts Supported</b>	512
	<b>Max LUN Size</b>	Atleast 14 TB
	<b>Cluster Software Support</b>	SAN Storage should support various cluster software like Red Hat Cluster Suite, Oracle Solaris Cluster, Oracle 10g and 11g RAC, HP-UX Cluster, HP Open VMS Cluster, IBM HACMP, EMC Autostart, Veritas Cluster, Microsoft Cluster etc.
	<b>Power</b>	N+1 redundant hot plug power supply modules with separate AC inlets for each module.
<b>Cooling</b>	N+1 Hot Plug redundant Fans for cooling the enclosures	
<b>Manageability</b>	Storage Management Software/ Appliances, shall include all components whether hardware or software for seamless remote management of the SAN infrastructure (In case there is a requirement of a separate workstation for management, same should be mentioned). Proactive disk monitoring should be supported.	

	<b>Thin Provisioning</b>	Array should be able to support thin provisioning technology.
	<b>High Availability</b>	Multiple bus failover, Support for Dual and multi-node clusters. The implementation of SAN should be such that there is no single point of failure including controller, Backplane, power supply etc. It should support automatic switching over to the second HBA/ server (in case of cluster) in case of failure of one HBA/ server. Array should support online capacity expansion (non-destructive upgrades) without any downtime.
	<b>Security</b>	Logical Unit Number (LUN) masking and SAN based zoning to restrict access to servers.
	<b>Remote Replication</b>	Array should be capable of replicating Data Synchronously or Asynchronously to a remote Array via Fiber Channel/ IP/ Telecom links. This replication capability should be storage array based, and should not additionally load host server CPU's. All requisite software along with the required licenses must be provided for implementing the above mentioned technology.
	<b>Internal Replication</b>	Array should be supplied with all different internal Data copying technologies like local replication between volumes inside the SAN, cloning, snapshot, etc. for the entire capacity configured. Snapshot volume should be capacity efficient. All requisite software along with the required licenses must be provided for implementing the above mentioned technology.
	<b>OS Support</b>	Red Hat Enterprise Linux AS 3.0 or above, Enterprise RISC Unix( HP-UX, Oracle Solaris, AIX), Windows NT/200/2003. Concurrent Host connectivity for any combination of these OS versions should be supported.
	<b>Database Support</b>	Oracle, IBM DB2, Microsoft SQL Server, MySQL and other Open Source Databases
<b>File Component System</b>	<b>File System Support</b>	NFS, CIFS
	<b>Memory</b>	6 GB
	<b>Host Connectivity</b>	2 Nos. 8 Gb/s FC 2 Nos 1 GbE 2 Nos. 10 GbE
<b>Event Notification</b>	Should be SNMP enabled.	
<b>Accessories</b>	All accessories requisite for connectivity, support and proper functioning.	
<b>Fibre Accessories</b>	<ul style="list-style-type: none"> <li>Hot-pluggable, Small Form Factor Pluggable Plus (SFP+) 10G-Base-SR Transceivers for LC connector populated in all the ports</li> <li>10m premium 50/125 OM3 fiber LC-LC patch cable required for connecting each FC/10GbE ports.</li> </ul>	
<b>Warranty</b>	3 years comprehensive on-site warranty.	

**2(b). SAN Switch (Quantity – 2 Nos.)**

<b>Parameters</b>	<b>Specification</b>
<b>Fibre Channel Ports</b>	Atleast 16 Nos. 8 Gb/s FC ports populated
<b>Performance</b>	<ul style="list-style-type: none"> <li>Full Duplex Switching port speed of 2, 4 and 8 Gb/s</li> <li>Auto-sensing of 2,4, and 8 Gb/s port speeds</li> <li>Programmable to port speed matching 2,4 and 8 Gb/s</li> </ul>
<b>Aggregate Device Bandwidth</b>	Atleast 256 Gb/s for the 16 ports

<b>Media /Connector</b>	Hot-pluggable, 8Gb/s Small Form Factor Pluggable Plus (SFP+) SR Transceivers for LC connector populated in each port with dust cap.
<b>Power Supplies</b>	Hot Plug redundant N+1 power supplies
<b>Cooling fans</b>	Independent fans in a N+1 redundant configuration
<b>Fabric Services</b>	<ul style="list-style-type: none"> <li>• ISL Trunking</li> <li>• Zoning (Soft Zoning, Hard Zoning, Port WWN Zoning and Broadcast Zoning)</li> <li>• Simple Name Server (SNS)</li> <li>• Registered State Change Notification (RSCN)</li> <li>• NTP v3</li> <li>• Reliable Commit Service (RCS)</li> <li>• Dynamic Path Selection (DPS)</li> <li>• NPIV</li> <li>• N_Port Trunking</li> <li>• FDMI</li> <li>• FSPF</li> <li>• Extended Fabrics</li> <li>• Advance Performance Monitoring</li> <li>• Adaptive Networking (per data flow QoS, Ingress Limiting, Traffic Isolation, Top Talkers)</li> <li>• IPoFC</li> <li>• Frame Redirection</li> <li>• Port Fencing</li> <li>• Buffer to Buffer Credit Recovery</li> <li>• Management Server</li> </ul>
<b>Fabric Watch</b>	Tracking variety of SAN fabric elements, events, and counters. Monitoring fabric-wide events, ports, transceivers, and environmental parameters permits early fault detection and isolation as well as performance measurement.
<b>Management Control</b>	<ul style="list-style-type: none"> <li>• IPv4/IPv6 management</li> <li>• Industry-standard Command Line Interface (CLI)</li> <li>• Remote lights out management</li> <li>• In-band management</li> <li>• Out of Band management (standalone mode)</li> <li>• Link Layer Discovery Protocol (LLDP) IEEE 802.1AB</li> <li>• Switch Beaconing</li> <li>• Switched Port Analyzer (SPAN)</li> <li>• Telnet</li> <li>• SNMP v1/v2C,v3</li> <li>• RMON-1, RMON-2</li> </ul>
<b>Security</b>	<ul style="list-style-type: none"> <li>• RADIUS</li> <li>• TACAS+</li> <li>• Secure Shell (SSH V2)</li> </ul>
<b>Warranty</b>	3 years comprehensive on-site warranty.

**2(c). Host Bus Adapter (Quantity – 4 Nos.)**

<b>Parameters</b>	<b>Specification</b>
<b>Ports</b>	Dual port, 8 Gb/s HBA with media populated in both ports
<b>Data Rate</b>	8/4/2 Gbps auto negotiated
<b>Performance</b>	Around 5,00,000 IOPS ( $\pm 10\%$ ) at 8 Gbps
<b>Protocols</b>	SCSI-FCP, FCP-2, FCP-3, FC-SP
<b>Topology</b>	Point-to-point (N_Port), switched fabric (N_Port), including N_Port

	Trunking with frame-based load balancing
<b>Class of Service</b>	Class 2 and Class 3
<b>Boot over SAN</b>	DAS (point-to-point topology) and diskless Fabric-based LUN discovery
<b>Target Rate Limiting</b>	Throttles traffic based on target's (slower) speed capability
<b>Bus Interface</b>	PCI Express x8 port
<b>CPU Architecture Supported</b>	Intel (IA32, IEM64T), AMD (x86, 64)
<b>Server Chipset Support</b>	Intel, nVidia, ServerWorks/Broadcom, AMD/ATI and Oracle SPARC
<b>Media</b>	Hot-pluggable, Small Form Factor Pluggable Plus (SFP+) SR Transceivers for LC connector populated in both the ports along with two 10m (or more) premium 50/125 OM3 fiber LC-LC patch cable
<b>Operating System Support</b>	Microsoft Windows, Red Hat Linux, SUSE Linux, Oracle Linux and Oracle Solaris, Oracle VM, Xen for Red Hat, Xen for SUSE
<b>Other features</b>	<ul style="list-style-type: none"> <li>• Intelligent PCI Express (PCIe) lane negotiation to maximize bus throughput</li> <li>• Parallel I/O engines to support simultaneous I/O transfers</li> <li>• Hardware-based low/medium/high data prioritization enabling quality of service (QoS)</li> <li>• Flow control to maximize link utilization between HBAs and switch ports</li> </ul>
<b>Management</b>	<ul style="list-style-type: none"> <li>• Centralizes the configuration and management of Fibre Channel HBAs on local or remote hosts</li> <li>• Provides an easy-to-use graphical interface and a powerful command line interface for scripting and task automation</li> <li>• Automatically scans storage networks to discover visible storage resources and identify target Logical Unit Numbers (LUNs)</li> <li>• Simplified graphical interface view for providing fast access to managed host HBAs, ports, and target storage resources</li> <li>• Provides a cross-platform management solution with broad operating system and hypervisor support</li> <li>• Manages N_Port ID Virtualization (NPIV) V_Ports for use by virtual machines and applications</li> <li>• Utilizes port beaconing for easy identification of HBA ports and link beaconing to identify the switch ports connected to the HBA</li> </ul>
<b>Compatibility</b>	The device should be compatible in all respect with the Server (Item 1(a)), SAN(Item 2(a)) and SAN Switch(Item 2(b)) quoted in this tender.
<b>Warranty</b>	3 years comprehensive on-site warranty.

## 2(d). Disk to Disk Backup System

<b>Parameters</b>	<b>Specification</b>
<b>Required Capacity</b>	Atleast 9 TB Usable
<b>Maximum Capacity Supported</b>	Atleast 24 TB
<b>RAID Support</b>	Hardware RAID 5, RAID 6
<b>Device Interface</b>	2 Nos. FC 8 Gb/s 2 Nos. 10 GbE iSCSI with support for 100BaseT network (All kits including SFP+ Optical Transceiver 10GBase-SR (all ports should be populated with SFP+) for LC connector and 15m LC-LC 50/125 OM3 Fiber cable patch chord should be included per fiber port)
<b>Tape Devices Emulated</b>	LTO-1, LTO-2, LTO-3, LTO-4, LTO-5
<b>Targets for Backup Application</b>	NAS (NFS and CIFS) and VTL (iSCSI and FC)

<b>Maximum Aggregate Performance</b>	1 TB/hr or higher
<b>Features</b>	<ul style="list-style-type: none"> <li>• Data Deduplication</li> <li>• Replication between D2D systems</li> <li>• Direct Tape Creation</li> <li>• Non-destructive firmware upgradation</li> </ul>
<b>Backup Software Support</b>	Oracle Secure Backup, EMC Networker, Symantec Netbackup OST
<b>Operating System</b>	Red Hat Enterprise Linux 5 onwards, Suse Enterprise Linux, Microsoft Windows and Oracle Solaris
<b>Licenses</b>	Unlimited Licenses for d2d replication, data deduplication, direct tape creation.
<b>Management</b>	Web Based
<b>Warranty</b>	3 years comprehensive on-site warranty.

**Part – 3 : Server and Storage Infrastructure Items**

**3(a). Racks (Quantity – 2 Nos,)**

<b>Parameter</b>	<b>Specification</b>
<b>Rack Height</b>	42U
<b>Side Panels</b>	Standard Removal Lockable Side Panels
<b>Doors</b>	Lockable perforated front and rear doors Split Rear doors
<b>PDU and its Mounting</b>	2 Nos. Single Phase 12 socket 0/1U PDU with Circuit Breaker. PDU mounting should be tool-less.
<b>Side Wall Compartments</b>	Six sidewall compartments to support installation of 1U PDUs and switches without unnecessarily taking up valuable rack space Top Cable Exits
<b>Cable Management</b>	<ul style="list-style-type: none"> <li>• Front cable access portals and a large rear adjustable opening to provide improved overhead cable management</li> <li>• Bottom Cable Exits</li> <li>• Velcro clips pack.</li> </ul>
<b>Stabilizers</b>	Standard front and side stabilizers for static rack stability when equipments are routinely installed, removed or accessed
<b>Leveling Pads</b>	4 easily adjustable leveling pads ensuring stability and preventing rolling on casters
<b>U Markings</b>	Clear U markings on mounting rails to aide in space planning and installation
<b>Casters</b>	Fixed front and rear swivel heavy duty casters that can easily accommodate the maximum load capacity, while still being less than 2 meters in height to allow the rack to fit under most doorways
<b>Hinges</b>	Quick release hinge design to allow the front door to be easily mounted on either side of the cabinet. This provides for flexible placement alternatives, by allowing the door to open in either direction
<b>Rack Cooling</b>	Top Exhaust system along with fans. The rack should have air flow optimization.
<b>Blanking Panels</b>	1U 100-pack Carbon Universal Filler Panel
<b>Rack Lighting</b>	Rack light system mounted on the rack roof and used to provide light to the rear section of the rack.
<b>External Height (inches/mm)</b>	78.74/2000
<b>External Depth (inches/mm)</b>	47.24/1200
<b>Load Capacity</b>	Atleast 900kg
<b>Warranty</b>	3 years comprehensive on-site

**3(b). KVM Switch (Quantity – 2 Nos.)**

<b>Parameters</b>	<b>Specification</b>
<b>No. of Hosts to be Managed</b>	8
<b>VGA Resolution Supported</b>	1600x1200 or 1680x1050 (widescreen) native.
<b>Console Interface</b>	Accepts either PS/2 or USB keyboards and mice.
<b>Connectivity Interface</b>	Dual interface - supports computers with PS/2 or USB keyboards and mice
<b>Switching</b>	Hot-Key and front push-button switching
<b>Indicator</b>	Lighted front panel buttons indicating connections and status.
<b>Emulation</b>	Complete keyboard and mouse emulation for error free booting and real time switching
<b>Power Supply Sensing</b>	Auto-sensing power supply built directly into the switch.
<b>Host Scanning</b>	Auto-scanned monitoring of attached computers on regular intervals without manually switching from port to port

<b>Installation Methods</b>	<ul style="list-style-type: none"> <li>Mounted in the front/rear of rack</li> <li>0U mounting the unit to the side of the rack cabinet.</li> <li>Behind Rack Console</li> </ul>
<b>Cables Required</b>	8 Nos. of 2 metre Dual PS2/USB along with VGA Cables required for connecting 8 systems
<b>Warranty</b>	3 years comprehensive on-site

### 3(c). Server Console (Quantity – 2 Nos.)

<b>Parameter</b>	<b>Specification</b>
<b>Form Factor</b>	Rack Foldable TFT in 1U form factor with enough room to mount a KVM switch behind it
<b>Size</b>	17" diagonal WXGA+ monitor
<b>Technology</b>	Flat Panel TFT active matrix with Backlit panel technology to maximize brightness and off-axis viewing angles
<b>Resolution</b>	Atleast 1600 x 900 at 75 Hz
<b>Aspect Ratio</b>	16 x 9
<b>Keyboard/Mouse Output</b>	PS2 and USB connectors
<b>Pointing Device</b>	3-button Pointing Device with Scroll integrated with keyboard and located below the space bar for a centrally located input device.
<b>Front USB Button</b>	USB pass through
<b>Scroll Keys</b>	Four Scroll Keys in inverted T fashion located between the keyboard and numeric keypad for easy access.
<b>Cable Management</b>	Fully integrated cable management arm.
<b>Certification</b>	Energy star certified console, TCO-5, ROHS
<b>Warranty</b>	3 years comprehensive on-site

### 3(d). Data Centre Switch

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer and Model</b>	Cisco 4900M with Enterprise Services image
<b>Total No. of ports</b>	16 Nos. 10 Gigabit Ethernet (X2) ports 20 Nos. 10/100/1000 (RJ-45) Ports
<b>Power Supply</b>	N+1 redundant Hot Swappable AC Power Supplies
<b>Cooling</b>	Hot Swappable field replaceable fan tray with redundant fans
<b>Items accompanying per switch</b>	<ol style="list-style-type: none"> <li>16 Nos. of Cisco OneX Converter Module (X2 to SFP+ conversion)</li> <li>16 Nos. of Cisco 10 Gigabit SFP+ (10G-Base-SR for LC Connector) Transceivers (SFP-10G-SR)</li> <li>4 Nos. of Cisco TwinGig Converter Module</li> <li>8 Nos. of Cisco 1 Gigabit SFP (1000-Base-SX for LC Connector) Transceivers (GLC-SX-MM)</li> <li>8 Nos. of Cisco 1 Gigabit SFP (1000-Base-T for RJ-45 Connector) Transceivers (GLC-T).</li> <li>20 Nos. of 15 metre Fiber OM3 50µ/125µ LC to LC Patch Chord</li> <li>5 Nos. of 10 metre Fibre Multimode Duplex LC to SC Patch Chord.</li> </ol>
<b>Warranty</b>	Comprehensive on-site warranty including <b>Cisco SMARTNet Onsite with Next Business Day replacement for 3 years</b>

## Schedule II : Oracle Softwares.

### 4(a) Oracle Database

Product	Licenses
Oracle Database 11g Enterprise Edition Release 2 with following options :- <ul style="list-style-type: none"> <li>• Oracle Partitioning</li> <li>• Oracle Diagnostic Pack</li> <li>• Oracle Tuning Pack</li> <li>• Optional Active Data Guard</li> </ul>	4 or 6 CPU
Complete Media Set For Linux Operating Systems	1 (Including media for x86 and x86_64 platforms)
Annual Technical Support for the above mentioned products	5 years
Scope of Work	The Bidder will install the above mentioned products in co-ordination with the Bidder of the Items in Schedule – I and help in migration of existing database.

### 4(b) Oracle Secure Backup

Product	Licenses
Oracle Secure Backup	2,3 or 4 Tape Devices
Annual Technical Support for the above mentioned products	5 years
Scope of Work	The Bidder will install the above mentioned products in co-ordination with the Bidder of the Items in Schedule – I.

### 4(c) Oracle Linux 5.5 (Quantity – 2 Nos.)

<b>Operating System</b>	Oracle Linux 5.5 having Oracle Unbreakable Enterprise Kernel.
<b>Media</b>	Media for x86 and x86_64 platforms
<b>Warranty &amp; Support</b>	5 years <b>Oracle Linux Premier Limited Support</b> for upgrades, updates and patches.
<b>Scope of Work</b>	The bidder shall install the operating system including all the necessary drivers for full functioning of items in Schedule I and Schedule II in co-ordination with the Bidder of the Items in Schedule – I.

**Schedule III : Networking Equipments and Softwares****5(a) Unified Threat Management (Quantity – 1 each)**

Sl. No.	Product	Warranty
(i).	<b>Fortigate – 300C with Additional External Hot Swappable Power Supply</b>	24x7 bundled premium support and RMA for 3 years for hardware and software updates/upgrades (antivirus, intrusion prevention, web filtering, antispam, vulnerability and compliance management, application control, etc.)
(ii).	<b>FortiAnalyzer-100C</b>	24x7 bundled premium support and RMA for 3 years for hardware and software updates/upgrades

**5(b) Router (Quantity – 1 No.)**

Parameters	Specification
<b>Manufacturer and Model</b>	Cisco 3945 Integrated Series Router G2
<b>IOS</b>	Universal IOS Image with the following technology packs :- <ul style="list-style-type: none"> <li>• IPBase-K9</li> <li>• DATA</li> <li>• HSEC-K9 (with maximum platform supported SSLVPN licenses)</li> </ul>
<b>Flash Memory Populated</b>	8 GB
<b>SDRAM Populated</b>	4 GB
<b>Modules Installed</b>	<ul style="list-style-type: none"> <li>• 1 No. of 2-port HWIC with 1-port ADSL over basic telephone service and 1-port ISDN BRI-S/T (Part No. - HWIC-ADSL-B/ST)</li> <li>• 1 No. of 2-Port Serial WAN Interface Card (Part No. - HWIC-2T)</li> <li>• 2 Nos. 2-port 10/100 Routed-Port HWIC (Part No. - HWIC-2FE)</li> <li>• 1 No. of Enhanced EtherSwitch, L2/L3, Service Module, 24 Nos. Gigabit Ethernet, PoE (Part No. - SM-ES3G-24-P)</li> </ul>
<b>Power Supply</b>	Redundant Power Supply along with AC chord
<b>Warranty</b>	Comprehensive on-site warranty including <b>Cisco SMARTNet Onsite with Next Business Day replacement for 3 years</b>

**5(c) Layer-3 Switches (Quantity – 1 No.)**

Parameters	Specification
<b>Manufacturer and Model</b>	Cisco Catalyst 3560 Series Switch with IP Services Adv. L3 Software Image
<b>Part No.</b>	WS-C3560E-12SD-E
<b>Total No. of ports</b>	12 Nos. SFP Port
<b>Items accompanying per switch</b>	<ol style="list-style-type: none"> <li>1. 12 Nos. of Cisco 1 Gigabit SFP (1000-Base-SX for LC Connector) Transceivers (GLC-SX-MM)</li> <li>2. 12 Nos. of Cisco 1 Gigabit SFP (1000-Base-T for RJ-45 Connector) Transceivers (GLC-T).</li> <li>3. 12 Nos. of 5 metre Fiber OM3 50µ/125µ LC to LC Patch Chord</li> <li>4. 2 Nos. of 3 metre Fibre Multimode Duplex LC to SC Patch Chord</li> </ol>
<b>Warranty</b>	Comprehensive on-site warranty including 3 years

**5(d) Layer-2 Switches (Quantity – 2 Nos.)**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer and Model</b>	Cisco Catalyst 2960S Switch with LAN Base Software
<b>Part No.</b>	2960S-24PD-L
<b>Total No. of ports</b>	24 Ethernet 10/100/1000 PoE+ ports with 2 Nos. One Gigabit Ethernet SFP ports
<b>Items accompanying per switch</b>	<ol style="list-style-type: none"> <li>1. 1 No. of 3 metre FlexStack stacking cable (CAB-STK-E-3M)</li> <li>2. 2 Nos. of Cisco 1 Gigabit SFP (1000-Base-SX for LC Connector) Transceivers (GLC-SX-MM)</li> <li>3. 2 Nos. of Cisco 1 Gigabit SFP (1000-Base-T for RJ-45 Connector) Transceivers (GLC-T).</li> <li>4. 2 Nos. of 3 metre Fiber OM3 50µ/125µ LC to LC Patch Chord</li> <li>5. 1 No. of 1 metre Fibre Multimode Duplex LC to SC Patch Chord</li> </ol>
<b>Warranty</b>	Comprehensive on-site warranty including 3 years

**5(e) Network Management Software (Quantity – 1No.)**

<b>Parameter</b>	<b>Specification</b>
<b>Product and Version</b>	Cisco Prime Infrastructure 1.1 software for Windows
<b>Device Licenses</b>	Licenses for 100 devices licenses
<b>Warranty and Support</b>	Cisco Software Application and Support plus Upgrades Services (SASU) Contract for 3 years
<b>Operating System License along with the product</b>	1 No. of Windows Server 2008 R2 Standard Edition with media DVD

## Section – IV : General Information

1.	Name of the Company/Bidder	
2.	<p>Full address of Company/Bidder alongwith</p> <p>Contact Person</p> <p>Telephone no.</p> <p>Fax no.</p> <p>E-mail address:</p> <p>Website URL:</p>	
3.	Local address of Company/Bidder for communication, if any	
4(a).	Are you a manufacturer or dealer (Manufacturer or Dealer)	
4(b).	If listed with MAIT/NASCOMM (copies of certificate be attached)	
4(c).	If Company/Product/Services is ISO certified (copies of certificates be attached)	Enclosure No. _____
5(a).	<p>Annual turn over in last 3 financial years in Rs. Crores.</p> <p>(i) Year 2008-2009</p> <p>(ii) Year 2009-2010</p> <p>(iii) Year 2010-2011</p>	<p>(i)</p> <p>(ii)</p> <p>(iii)</p>
5(b)	<p>Supply of Servers, Storage and related items in last 3 financial years in U.P. Government or Govt. of India Department(s) / Organization(s) (in Nos. and Cost)</p> <p>(i) Year 2008-2009</p> <p>(ii) Year 2009-2010</p> <p>(iii) Year 2010-2011</p>	<p>(i)</p> <p>(ii)</p> <p>(iii)</p>

<p><b>5(c).</b></p>	<p><b>Supply of Oracle Software(s) in last 3 financial years in U.P. Government or Govt. of India Department(s) / Organization(s) (in Nos.)</b></p> <p><b>(i) Year 2008-2009</b></p> <p><b>(ii) Year 2009-2010</b></p> <p><b>(iii) Year 2010-2011</b></p>	<p><b>(i)</b></p> <p><b>(ii)</b></p> <p><b>(iii)</b></p>
<p><b>5(d).</b></p>	<p><b>Supply of Networking Equipments in last 3 financial years in U.P. Government or Govt. of India Department(s) / Organization(s) (in Nos.)</b></p> <p><b>(i) Year 2008-2009</b></p> <p><b>(ii) Year 2009-2010</b></p> <p><b>(iii) Year 2010-2011</b></p>	<p><b>(i)</b></p> <p><b>(ii)</b></p> <p><b>(iii)</b></p>
<p><b>5(e).</b></p>	<p><b>VAT/Trade Tax / Sales Tax Registration no. with place</b></p>	
<p><b>5(f).</b></p>	<p><b>Income Tax Registration no. with place</b></p>	
<p><b>6(a).</b></p>	<p><b>Strength of local office at Allahabad</b></p> <p><b>(i) No. of Marketing Personnel</b></p> <p><b>(ii) No. of Technical Personnel (Qualification be also mentioned)</b></p> <p><b>(iii) No. of Supporting Staff</b></p>	
<p><b>6(b).</b></p>	<p><b>Strength of local office at Lucknow (in case of Desktop PC support)</b></p> <p><b>(i) No. of Marketing Personnel</b></p> <p><b>(ii) No. of Technical Personnel (Qualification be also mentioned)</b></p> <p><b>(iii) No. of Supporting Staff</b></p>	
<p><b>7(a).</b></p>	<p><b>No. of Service Centres in Uttar Pradesh</b></p>	
<p><b>7(b).</b></p>	<p><b>Location of service centers (*) and</b></p>	

	<p><b>location wise No. of Service Engineers posted in U.P.</b></p> <p><i>*For more service centers, enclose this information separately with Technical Bid.</i></p>	
7 (c).	<p><b>Company's norm for posting one service engineer:</b></p> <p><b>(i) On the basis of no. of Servers, Storage and related items</b></p> <p><b>(ii) On the basis of Oracle Software and related items</b></p> <p><b>(iii) On the basis of Networking Equipments and related items</b></p> <p><b>(iv) On the basis of AMC Revenue (in lakh Rs.)</b></p>	
8(a).	<p><b>Installation base of Servers, Storage, etc. related items in and around Allahabad supplied by Company/Bidder.</b></p> <p>(Please enclose the list of Purchase Orders)</p>	
8(b).	<p><b>Installation base of Servers, Storage, etc. related items in Uttar Pradesh (in no.) supplied by Company/Bidder</b></p> <p>(Please enclose the list of Purchase Orders)</p>	
8(c).	<p><b>Installation base of Oracle Software(s) in and around Allahabad supplied by Company/Bidder</b></p> <p>(Please enclose the list of Purchase Orders)</p>	
8(d).	<p><b>Installation base of Oracle Software(s) in Uttar Pradesh (in no.) supplied by Company/Bidder</b></p> <p>(Please enclose the list of Purchase Orders)</p>	

8(e)	<p><b>Installation base of Networking Equipments in and around Allahabad supplied by Company/Bidder.</b></p> <p>(Please enclose the list of Purchase Orders)</p>			
8(f)	<p><b>Installation base of Networking Equipments in Uttar Pradesh (in no.) supplied by Company/Bidder</b></p> <p>(Please enclose the list of Purchase Orders)</p>			
9.	<p><b>Kindly enclose at least three after sales service Support certificates from your customers where you have supplied and installed Servers, Storage, etc.; Oracle Softwares and/or Networking Equipments to evaluate your service support performance. Total no. of service support certificates enclosed.</b></p>			
10.	<p><b>Any other information you feel necessary</b></p> <p>(Separate sheets may be used if required)</p>			
11.	<p><b>Schedules bided for</b></p>	<p><b>Schedules</b></p>	<p><b>Please tick the box correspond - ing to the schedule bided for</b></p>	<p><b>EMD Submitted (in Rs.)</b></p>
		I. Server, Storage & related Items		
		II. Oracle Software		
		III. Networking Equipments		
		<b>Total of EMD for bided Schedules</b>		
12.	<p><b>Details of earnest money attached.</b></p> <p><b>(i) Amount Rs.</b></p> <p><b>(ii) Bank Draft No.</b></p> <p><b>(iii) Bank Draft issuing date</b></p> <p><b>(iv) Drawn on (Bank)</b></p>			

## Section – V: Technical Bid

### Schedule – I: Server, Storage and Backup Items

#### Part – 1 : Server and Related Items

#### 1(a). Server

#### (i) Quad Core Server (Option – 1)

Parameters	Specifications	
Product Manufacturer's Name		
Model Name and No.		
Form Factor		
Maximum No. of Processors Supported in the Server		
No. of Processors Provided		
Processor Details	Processor Manufacturer and Model No.	
	No. of Cores	
	Clock Speed	
	QPI Speed	
	L1 cache	
	L2 cache	
	L3 cache	
Chipset	Model No.	
	QPI Speed	
System Board	Manufacturer	
	Model No.	
Memory	Manufacturer	
	Type	
	Total Offered Size	
	Speed	
	No. of Memory Modules given	
	Size of each memory module	

	<b>No. of DIMMs slots on System Board</b>	
	<b>Maximum Memory Supported</b>	
	<b>Memory Reliability, Availability and Serviciability Features</b>	
<b>Disk</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>Capacity</b>	
	<b>RPM</b>	
<b>Storage Controller (Model and specification)</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>Specification</b>	
<b>Disk Bays</b>		
<b>RAID Controller model and specification</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>RAID support</b>	
	<b>Other Specification</b>	
<b>Power Supply (Specification, Feature and Redundancy offered)</b>		
<b>System Fans (No. and its specification) (Mention whether Hot Plug).</b>		
<b>Network Interfaces (Specification)</b>		
<b>Graphics Card (Specification stating the amount of Video RAM in the card)</b>		
<b>Expansion slots (Nos. and specification)(Also mention whether hot-plug, bus speed and industry standard compliance)</b>		

<b>I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB, Parallel, Serial, etc.)</b>	
<b>DVD Drive (Specification)</b>	
<b>Server Management software specifications</b>	
<b>Industry Standard Compliances/Certifications (attach copies of relevant certificates in support)</b>	
<b>Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)</b>	
<b>Others features, if any</b>	
<b>Warranty</b>	

**(ii) Six Core Server (Option – 2)**

<b>Parameters</b>	<b>Specifications</b>	
<b>Product Manufacturer's Name</b>		
<b>Model Name and No.</b>		
<b>Form Factor</b>		
<b>Maximum No. of Processors Supported in the Server</b>		
<b>No. of Processors Provided</b>		
<b>Processor Details</b>	<b>Processor Manufacturer and Model No.</b>	
	<b>No. of Cores</b>	
	<b>Clock Speed</b>	
	<b>QPI Speed</b>	

	L1 cache	
	L2 cache	
	L3 cache	
<b>Chipset</b>	<b>Model No.</b>	
	<b>QPI Speed</b>	
<b>System Board</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
<b>Memory</b>	<b>Manufacturer</b>	
	<b>Type</b>	
	<b>Total Offered Size</b>	
	<b>Speed</b>	
	<b>No. of Memory Modules given</b>	
	<b>Size of each memory module</b>	
	<b>No. of DIMMs slots on System Board</b>	
	<b>Maximum Memory Supported</b>	
	<b>Memory Reliability, Availability and Serviciability Features</b>	
<b>Disk</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>Capacity</b>	
	<b>RPM</b>	
<b>Storage Controller (Model and specification)</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>Specification</b>	
<b>Disk Bays</b>		
<b>RAID Controller model and specification</b>	<b>Manufacturer</b>	
	<b>Model No.</b>	
	<b>RAID support</b>	
	<b>Other Specification</b>	
<b>Power Supply (Specification, Feature and Redundancy offered)</b>		
<b>System Fans</b>		

<b>(No. and its specification) (Mention whether Hot Plug).</b>	
<b>Network Interfaces (Specification)</b>	
<b>Graphics Card (Specification stating the amount of Video RAM in the card)</b>	
<b>I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB, Parallel, Serial, etc.)</b>	
<b>DVD Drive (Specification)</b>	
<b>Server Management software specifications</b>	
<b>Industry Standard Compliances/Certifications (attach copies of relevant certificates in support)</b>	
<b>Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)</b>	
<b>Others features, if any</b>	
<b>Warranty</b>	

**1(b). Server Backup Device**

<b>Parameters</b>		<b>Specification</b>
<b>Manufacturer</b>		
<b>Model No.</b>		
<b>Capacity</b>	<b>Native (in TB)</b>	
	<b>Compressed (in TB)</b>	
<b>Buffer (in MB)</b>		
<b>Performance</b>	<b>Native Data Transfer Rate (in MB/s)</b>	

	<b>Compressed Data Transfer Rate (in MB/s)</b>	
<b>MTBF at 100% Duty Cycle</b>		
<b>Interface Type</b>		
<b>Management Software Specifications</b>		
<b>Data Cartridge Details and Nos.</b>		
<b>Cleaning Cartridge Details and Nos.</b>		
<b>Warranty</b>		

**1(c). Flash IO Storage Cards**

<b>Parameters</b>	<b>Specification</b>
<b>NAND Type</b>	
<b>Capacity (in GB)</b>	
<b>Read Bandwidth (mention Block Size used in measurement)</b>	
<b>Write Bandwidth (mention Block Size used in measurement)</b>	
<b>Read IOPS (512 Byte)</b>	
<b>Write IOPS (512 Byte)</b>	
<b>Read Access Latency (in <math>\mu</math>s)</b>	
<b>Write Access Latency (in <math>\mu</math>s)</b>	
<b>Data Integrity</b>	
<b>Server Bus Interface</b>	
<b>Operating System Support</b>	
<b>Warranty</b>	

**1(d). Operating System for Servers (1(a)).**

<b>Parameters</b>	<b>Specifications</b>
<b>OS Name and Version</b>	
<b>Maximum Memory supported</b>	
<b>Support Details</b>	
<b>Media Details</b>	
<b>Others, if any</b>	

**Part – 2 : Storage and Allied items**

**2(a). Storage Area Network (Quantity – 1 No.)**

Parameters		Specification	
Manufacturer			
Model No.			
Technology			
Block Component System	Storage Protocols Supported		
	SAN features		
	Controller Details	No. of Controllers	
		Processor Details (Mention Manufacturer, Model and Clock Speed)	
		No. of FC ports per Controller mentioning speed	
		No. of FCoE ports per Controller mentioning speed	
		No. of iSCSI ports per Controller mentioning speed	
	Cache Memory per Controller in GB		
	Battery Backup time of Cache in hours		
	Standby Power Details		
	Host Port Speed	FC	
		FCoE	
		iSCSI	
	Host Connectivity Options		
	Enclosure Options	Total No. of Enclosures attachable to the System	
No. of Drives per enclosure			
Drive Types Supported			
Drive Height			

	<b>Supported</b>	
	<b>Maximum Capacity Limitation for Drive</b>	
	<b>No. of HDD Bays Provided and its Details</b>	
	<b>Hard Disks Provided (Nos., Type, Form Factor, Capacity, RPM)</b>	
	<b>Total No. of Hot Pluggable Drives Support</b>	
	<b>Maximum Raw Capacity (in TB)</b>	
	<b>RAID Versions Supported</b>	
	<b>Hot Spare Support Details</b>	
	<b>Virtual Disk Support Details</b>	
	<b>Maximum No. of Hosts Supported</b>	
	<b>Max LUN Size (in TB)</b>	
	<b>Cluster Softwares Supported</b>	
	<b>Power Supply Details (Nos. mentioning redundancy and wattage)</b>	
	<b>No. of Hot Plug Fans mentioning Redundancy</b>	
	<b>Manageability</b>	
	<b>Thin Provisioning Details</b>	

	<b>High Availability Details</b>		
	<b>Security Details</b>		
	<b>Remote Replication Details</b>		
	<b>Internal Replication Details</b>		
	<b>OS Support</b>		
	<b>Database Support</b>		
<b>File Component System</b>	<b>File Systems Supported</b>		
	<b>Memory</b>		
	<b>Host Connectivity</b>	<b>Nos. of FC ports mentioning speed</b>	

		<b>Nos. of 1 GbE</b>	
		<b>Nos. of 10 GbE</b>	
<b>Event Notification</b>			
<b>Accessories (mention all including those mentioned)</b>			
<b>Warranty</b>			

**2(b). SAN Switch**

<b>Parameters</b>		<b>Specification</b>
<b>Manufacturer</b>		
<b>Model No.</b>		
<b>Fibre Channel Ports (mention Nos. and Speed)</b>		
<b>Performance</b>	<b>Full Duplex Switching port speed supported</b>	
	<b>Auto Sensing port speeds</b>	
	<b>Programmable port speeds</b>	
<b>Aggregate Device Bandwidth (in Gb/s) for all 16 ports</b>		
<b>Media /Connector populated</b>		
<b>Power Supply details mentioning redundancy</b>		
<b>Cooling fans details mentioning redundancy</b>		
<b>Fabric Services Supported (mention all the features supported)</b>		

<b>Fabric Watch Support</b>	
<b>Management Control</b>	
<b>Security Feature Implementation</b>	
<b>Warranty</b>	

**2(c). Host Bus Adapter**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Ports (mention no. of ports and maximum speed supported)</b>	
<b>Data Rate Supported</b>	
<b>Performance (IOPS)</b>	
<b>Protocols Supported</b>	

<b>Topology Supported</b>	
<b>Class of Service</b>	
<b>Boot over SAN</b>	
<b>Target Rate Limiting Support</b>	
<b>Bus Interface with Server</b>	
<b>CPU Architecture Supported</b>	
<b>Server Chipsets Supported</b>	
<b>Media Supplied (mention transceivers, connectors and patch cable supplied)</b>	
<b>Operating System Supported</b>	
<b>Other features Supported</b>	
<b>Management Features</b>	
<b>Compatibility of the card with Item 1(a), SAN(Item 2(a)) and SAN Switch(Item 2(b))</b>	
<b>Warranty</b>	

**2(d). Disk to Disk Backup System**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Capacity Available (in TB)</b>	
<b>Maximum Capacity Supported (in</b>	

<b>TB)</b>		
<b>Hardware RAID Supported</b>		
<b>Disks Supplied (mention nos., type, capacity and rpm speed)</b>		
<b>Device Interfaces (mention nos. and speed supported)</b>	<b>FC</b>	
	<b>iSCSI</b>	
	<b>FCoE</b>	
<b>Media Supplied (mention transceivers, connectors and patch cable supplied)</b>		
<b>Tape Devices Emulated</b>		
<b>Targets for Backup Application</b>	<b>For NAS</b>	
	<b>For VTL</b>	
<b>Maximum Aggregate Performance (in TB/hr)</b>		
<b>Features</b>		
<b>Backup Software Supported</b>		
<b>Operating Systems Supported</b>		
<b>Licenses Provided</b>		
<b>Management</b>		
<b>Warranty</b>		

**Part – 3 : Server and Storage Infrastructure Items**

**3(a). Racks**

<b>Parameter</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Rack Height (in Rack Units)</b>	
<b>Side Panels Feature</b>	
<b>Door Features</b>	
<b>PDU and its Mounting</b>	
<b>Side Wall Compartments</b>	
<b>Cable Management</b>	
<b>Stabilizers Provided</b>	
<b>Leveling Pads Provided</b>	
<b>U Markings</b>	
<b>Casters</b>	
<b>Hinges</b>	
<b>Rack Cooling Feature</b>	
<b>Blanking Panels Provided</b>	

<b>Rack Lighting</b>	
<b>External Height (inches/mm)</b>	
<b>External Depth (inches/mm)</b>	
<b>Load Capacity Supported</b>	
<b>Warranty</b>	

**3(b). KVM Switch**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>No. of Hosts Managed</b>	
<b>VGA Resolutions Supported</b>	
<b>Connectivity Interface (mention VGA, PS/2 and USB Ports)</b>	
<b>Switching</b>	
<b>Host Indicator and other indicators</b>	
<b>Emulation Support</b>	
<b>Power Supply Sensing</b>	
<b>Host Scanning</b>	
<b>Installation Methods Supported</b>	
<b>Cables Provided (mention Nos. and Type)</b>	
<b>Warranty</b>	

**3(c). Server Console**

<b>Parameter</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Form Factor</b>	
<b>Size</b>	
<b>Technology</b>	
<b>Max. Resolution Supported</b>	
<b>Aspect Ratio</b>	
<b>Keyboard/Mouse Output Interfaces</b>	
<b>Pointing Device Features</b>	
<b>Front USB Button</b>	
<b>Scroll Keys</b>	
<b>Cable Management</b>	
<b>Certification</b>	
<b>Warranty</b>	

**3(d). Data Centre Switch**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Software Image</b>	
<b>Total No. of ports available</b>	<b>X2</b> <b>10/100/1000</b>
<b>Power Supply</b>	
<b>Cooling</b>	

<b>Items provided (mention media transceivers, connector type, patch cables)</b>	
<b>Warranty</b>	

## Schedule – II: Oracle Softwares

### 4(a) Oracle Database

Parameters	Specification
Oracle Database Enterprise Edition Release and Version Provided	
Options Available	
Licensing Metric	
Annual Technical Support	
Other Value Added Services Provided	

### 4(b) Oracle Secure Backup

Parameters	Specification
Oracle Secure Backup Release and Version Provided	
Licensing metric	
Annual Technical Support	
Other Value Added Services Provided	

### 4(c) Oracle Linux 5.5

Parameters	Specifications
OS Name and Version	
Maximum Memory supported	
Support Details	
Media Details	
Others, if any	

### Schedule III : Networking Equipments

#### 5(a) Unified Threat Management

##### (i) Fortigate – 300C

Power Supplies Provided (provide details)	
Hardware Warranty	
Software Warranty	
Others Details , if any	

##### (ii) FortiAnalyzer-100C

Hardware Warranty	
Software Warranty	
Others Details, if any	

#### 5(b) Router

Parameters	Specification
Manufacturer and Model	
Model No.	
Part No.	
IOS Image technology packs provided	
IOS Version	
Flash Memory Populated	

<b>SDRAM Populated</b>		
<b>Modules Installed (mention detail with their part Nos.)</b>		
<b>Port Details</b>	<b>ADSL Ports</b>	
	<b>ISDN BRI-S/T Ports</b>	
	<b>Serial WAN Ports</b>	
	<b>Total No. of Routed Ports</b>	
	<b>Gigabit Ethernet Switch Ports</b>	
	<b>Other Ports</b>	
<b>Power Supply</b>		
<b>Warranty and Support</b>		

**5(c) Layer-3 Switches**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model</b>	
<b>Part No.</b>	
<b>IOS Version</b>	
<b>Total No. of ports</b>	
<b>Items provided per switch</b>	
<b>Warranty</b>	

**5(d) Layer-2 Switches**

<b>Parameters</b>	<b>Specification</b>
<b>Manufacturer</b>	
<b>Model No.</b>	
<b>Part No.</b>	
<b>IOS Version</b>	
<b>Total No. of ports</b>	
<b>Items provided per switch</b>	
<b>Warranty</b>	

**5(e) Network Management Software**

<b>Parameter</b>	<b>Specification</b>
<b>Product</b>	
<b>Version</b>	
<b>Part No.</b>	
<b>Operating System Requirement</b>	
<b>Name, Version, License and Media Detail of Operating System provided</b>	
<b>Device Licenses</b>	
<b>Warranty and Support</b>	

## Section – VI: Financial Bid

### General Information

1.	Name of Company	
2.	Full Address of company alongwith  Telephone No.:  Fax. No.:  E-mail Address:  Website URL:	
3.	Excise duty included in the quoted price	___ . ___ % of basic price
4.	Any other charges included in the quoted price (i) VAT/Trade tax/Sales Tax  (ii) Service Tax  (iii) Other Levies (Please Name) _____ _____ _____	___ . ___ % of (basic price + excise duty)  ___ . ___ %  ___ . ___ % ___ . ___ % ___ . ___ %
5.	Discount if any	___ . ___ %
6.	AMC Charges  (Should not be more than 6% of the Hardware value)	___ . ___ %

### Schedule – I: Server, Storage and Backup Items

#### Price Schedule for Items Nos. 1(a)(i)(Option – 1), 1(a)(ii) (Option – 2), 1(b), 1(c) and 1(d)

SI No.	Items.	Approx. Quantity	Unit Price						Total Price (Rs.) 3 x 10	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Service Tax (Rs.)		Total Unit Price (Rs.) 6+7+8+9
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1.1	1(a)(i) Quad Core Servers With 3 years comprehensive on-site warranty. (Option – 1).	4								
1.2	1(a)(ii) Six Core Servers With 3 years comprehensive on-site warranty. (Option – 2).	4								
1.3	1(b) LTO-5 Backup Device With 3 years comprehensive on-site warranty.	2								
1.4	1(c) Flash IO Storage Card With 3 years comprehensive on-site warranty.	2								
1.5	1(d) Red Hat Enterprise Linux -6 with 3 years Standard Subscription for 2-Sever Sockets and 1 Virtual Guest									
<b>Grand Total for Option – 1 (1.1+1.3+1.4+1.5) (Rs.)</b>										
<b>Grand Total for Option – 2 (1.2+1.3+1.4+1.5) (Rs.)</b>										

**Price Schedule for Items Nos. 2(a), 2(b), 2(c) and 2(d)**

SI No.	Items.	Approx. Quantity	Unit Price						Total Price (Rs.) 3 x 10	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Service Tax (Rs.)		Total Unit Price (Rs.) 6+7+8+9
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1.7	2(a) Storage Area Network With 3 years comprehensive on-site warranty.	1								
1.8	2(b) SAN Switch With 3 years comprehensive on-site warranty.	2								
1.9	2(c) Host Bus Adapter With 3 years comprehensive on-site warranty.	4								
1.10	2(d) Disk to Disk Backup System With 3 years comprehensive on-site warranty.	1								
<b>Grand Total (1.7+1.8+1.9+1.10) (Rs.)</b>										

**Price Schedule for Items Nos. 3(a), 3(b), 3(c) and 3(d)**

SI No.	Items.	Approx. Quantity	Unit Price						Total Price (Rs.) 3 x 10	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Service Tax (Rs.)		Total Unit Price (Rs.) 6+7+8+9
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1.11	3(a) Racks With 3 years comprehensive on-site warranty.	2								
1.12	3(b) KVM Switch With 3 years comprehensive on-site warranty.	2								
1.13	3(c) Server Console With 3 years comprehensive on-site warranty.	2								
1.14	3(d) Data Centre Switch (Cisco 4900M with 3 years Cisco SMARTNET NBD Warranty)	1								
<b>Grand Total (1.11+1.12+1.13+1.14) (Rs.)</b>										

**Schedule II : Oracle Softwares.**

**Price Schedule for Items Nos. 4(a)(Option – 1)**

Sl. No. 2.1		Oracle Database Components				
		Oracle Database 11g Rel. 2 Enterprise Edition	Oracle Partitioning	Oracle Diagnostic Pack	Oracle Tuning Pack	*Oracle Active Data Guard (Optional)
Quantity		4 CPU	4 CPU	4 CPU	4 CPU	4 CPU
License Cost						
ATS <sub>1st</sub>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS <sub>2nd</sub>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS <sub>3rd</sub>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS <sub>4th</sub>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS <sub>5th</sub>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
Total Without Tax (in Rs.)						
Service Tax @ % (in Rs.)						
CST /VAT @ % (in Rs.)						
Any Other Tax @ % (in Rs.)						
Grand Total for Individual Component (in Rs.)						
Grand Total for all Components except Oracle Active Data Guard (in Rs. and in words)						X
Grand Total for all Components (in Rs.)						
Service charges including installation, training, etc. (in Rs.)						
Grand Total (in Rs. and in words)						

\*Note - This item is optional for buyer

**Price Schedule for Items Nos. 4(a)(Option – 2)**

Sl. No. 2.2		Oracle Database Components				
		Oracle Database 11g Rel. 2 Enterprise Edition	Oracle Partitioning	Oracle Diagnostic Pack	Oracle Tuning Pack	*Oracle Active Data Guard (Optional)
Quantity		6 CPU	6 CPU	6 CPU	6 CPU	6 CPU
License Cost						
ATS 1 <sup>st</sup>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS 2 <sup>nd</sup>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS 3 <sup>rd</sup>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS 4 <sup>th</sup>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
ATS 5 <sup>th</sup>	Software Update Cost (in Rs.)					
	Product Support Cost (in Rs.)					
Total Without Tax (in Rs.)						
Service Tax @ % (in Rs.)						
CST /VAT @ % (in Rs.)						
Any Other Tax @ % (in Rs.)						
Grand Total for Individual Component (in Rs.)						
Grand Total for all Components except Oracle Active Data Guard (in Rs. and in words)						X
Grand Total for all Components (in Rs.)						
Service charges including installation, training, etc. (in Rs.)						
Grand Total (in Rs. and in words)						

\*Note - This item is optional for buyer

**Price Schedule for Items Nos. 4(b)(Option – 1, 2 and 3)**

<b>Sl. No. 2.3</b>		<b>Oracle Secure backup</b>		
		<b>Option – 1</b>	<b>Option – 2</b>	<b>Option – 3</b>
No. of Tape Licenses		2	3	4
License Cost				
ATS 1 <sup>st</sup> Year	Software Update Cost (in Rs.)			
	Product Support Cost (in Rs.)			
ATS 2 <sup>nd</sup> Year	Software Update Cost (in Rs.)			
	Product Support Cost (in Rs.)			
ATS 3 <sup>rd</sup> Year	Software Update Cost (in Rs.)			
	Product Support Cost (in Rs.)			
ATS 4 <sup>th</sup> Year	Software Update Cost (in Rs.)			
	Product Support Cost (in Rs.)			
ATS 5 <sup>th</sup> Year	Software Update Cost (in Rs.)			
	Product Support Cost (in Rs.)			
<b>(1)</b>	Total Without Tax (in Rs.)			
<b>(2)</b>	Service Tax @       % (in Rs.)			
<b>(3)</b>	CST /VAT @       % (in Rs.)			
<b>(4)</b>	Any Other Tax @       % (in Rs.)			
<b>(5)</b>	Service charges including installation, training, etc. (in Rs.)			
<b>(6)</b>	Grand Total = <b>(1)+(2)+(3)+(4)+(5)</b>  (in Rs. and in words)			

**Price Schedule for Items Nos. 4(c)**

SI No.	Items.	Approx. Quantity	Unit Price							Total Price (Rs.) 3 x 10
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/Trade Tax (Rs.)	Service Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Total Unit Price (Rs.) 6+7+8+9	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2.4	4(c) Oracle Linux 5.5 having Oracle Unbreakable Enterprise Kernel with <b>5 years Oracle Linux Premier Limited Support</b>	2								

### Schedule III : Networking Equipments and Softwares

#### Price Schedule for Items Nos. 5(a)(i), 5(a)(ii) and 5(b)

SI No.	Items.	Approx. Quantity	Unit Price						Total Price (Rs.) 3 x 10	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/ Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Service Tax (Rs.)		Total Unit Price (Rs.) 6+7+8+9
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
3.1	5(a)(i) Fortigate – 300C with Addl. Ext. HS Power Supply 24x7 and bundled premium support and RMA for 3 years for hardware and software updates/upgrades	1								
3.2	5(a)(ii) FortiAnalyzer – 100C with bundled premium support and RMA for 3 years for hardware and software updates/upgrades	1								
3.3	5(b) Cisco 3945 Integrated Series Router G2 with Cisco SMARTNet Onsite with Next Business Day replacement for 3 years	1								
<b>Grand Total (3.1+3.2+3.3) (Rs.)</b>										

**Price Schedule for Items Nos. 5(c), 5(d) and 5(e)(Along with Operating System Requirement)**

SI No.	Items.	Approx. Quantity	Unit Price							Total Price (Rs.) 3 x 10
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	VAT/Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Service Tax (Rs.)	Total Unit Price (Rs.) 6+7+8+9	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
3.4	5(c) Cisco Catalyst 3560 Series Switch with IP Services Adv. L3 Software Image with 3 years comprehensive on-site warranty	1								
3.5	5(d) Cisco Catalyst 2960S Switch with LAN Base Software with 3 years comprehensive on-site warranty	2								
3.6	5(e) Cisco Prime Infrastructure 1.1 software for Windows with 100 Device License with SASU Contract for 3 years	1								
3.7	1 No. License of Windows Server 2008 R2 Standard Edition with media DVD for Item No. 5(e) (O.S. Requirement for Item 5(e))	1								
<b>Grand Total (3.4+3.5+3.6+3.7) (Rs.)</b>										